

को नौ सेनाओं के साथ संयुक्त अभ्यास आयोजित किए हैं। इस प्रकार के अभ्यास हमारी रक्षा सेना के कामियों में आत्मविश्वास बढ़ाने तथा अत्याधुनिकी प्रौद्योगिकियों की जानकारी हासिल करने की दृष्टि से उपयोगी हैं।

(घ) निकट भविष्य में संयुक्त अभ्यासों का कोई कार्यक्रम नहीं है।

Sick Textile Mills in Andhra Pradesh

*78. DR. NARREDDY THULASI REDDY : Will the Minister of TEXTILES be pleased to state :

(a) what is the number of textile mills that are sick and closed in Andhra Pradesh ;

(b) what are the reasons for the closure ; and

(c) what rehabilitation steps have been taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) to (c) As per information supplied by BIFR, number of sick mills in Andhra Pradesh is eight. Number of closed mills in Andhra Pradesh is nine as on 31-5-1992. Out of nine mills, 5 mills are closed due to financial problem, and the others due to reasons like fire accident, labour problems, want of qualified persons etc.

Government have created a Nodal Agency/BIFR to evolve and manage Rehabilitation Package in respect of sick/closed textile mills. Textile Modernisation Fund has been established to meet the modernisation needs of the mill. Textile Workers' Rehabilitation Fund has been set up to provide interim relief to the workers rendered jobless due to permanent closure of a mill.

Slashing Down of Budgetary Support to NTC Mills

*79. SHRI SARADA MOHANTY :
SHRI CHIMANBHAI MEHTA :

Will the Minister of TEXTILES be pleased to state :

(a) whether Government have slashed down the budgetary support to NTC mills and its subsidiaries ;

(b) if so, in what manner are they managing their finance and operations ;

(c) whether redeployment of labour policy is worked out in any National Textile Corporations Mills ; if so, what are the details thereof ; and

(d) whether any time frame has been worked out for loss making units to break even or for closing down ; if so what are the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) Budgetary support to NTC towards reimbursement of its cash losses has been reduced to Rs. 54.80 crores during 1992-93 from the level of Rs. 73.00 crores during 1991-92.

(b) NTC mills are working with lower working capital which has led to a reduction in their capacity utilisation.

(c) and (d) An action plan submitted by NTC involves its restructuring, modernisation and rationalisation of its labour and envisages its turn around within three years.

Meeting of the N.D.C.

*80. SHRIMATI CHANDRIKA ABHINANDAN JAIN : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether a meeting of the National Development Council was held in May, 1992 ;

(b) if so, what was its agenda ; and

(c) the decisions arrived at on those items ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM) : (a) Yes, Sir.

(b) The draft Eighth Five Year Plan (1992-97) document.

(c) The Council after deliberating on the various aspects of the Eighth Plan, as detailed in the document, endorsed it.

Defence Cooperation between India and Malaysia

378. SHRI VIREN J. SHAH: Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Question 3876 given in the Rajya Sabha on 26th March, 1992 and state:

(a) the result of the talks held between the Defence Ministers of India and Malaysia about cooperation between the two countries in the field of defence;

(b) whether the scope of partnership between the two countries in the fields of science, technology and defence has been considered feasible; and

(c) if so, what are the details in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) Discussions between the Defence Ministers of India and Malaysia covered various issues of mutual interest, including exploration of bilateral defence cooperation between the two countries, which has been considered feasible. No agreement has so far been concluded between the two countries, for collaboration in the defence sector.

स्कूलों और कालेजों में "अग्निजलवहरी कैडेट कोर" का गठन

379. श्री अजीत जोशी :

श्री राजूभाई ए० परमार :

क्या रक्षा मंत्री यह बनाने की कृपा करेंगे कि:

(क) क्या स्कूलों और कालेजों में अभी भी अग्निजलवहरी कैडेट कोर (ए० सी० सी०) का गठन किया जा रहा है;

93-L/P(D)27RSS-3

(ख) यदि हाँ, तो कितने स्कूलों और कालेजों में ए० सी० सी० का गठन किया गया है;

(ग) गत तीन वर्षों के दौरान वर्ष वार तथा राज्य वार कुल कितने कैडेटों को प्रशिक्षित किया गया है,

(घ) इस अवधि के दौरान उक्त प्रयोजनार्थ कितना वार्षिक बजट आवंटित किया गया था; और

(ङ) उक्त अवधि के दौरान प्रशिक्षित किए गए इन कैडेटों में से कितने कैडेटों को रक्षा सेवाओं में खपाया गया है?

रक्षा मंत्री (श्री शरद पवार) : (क) जी नहीं। सहायक कैडेट कोर को 1965 में समाप्त कर दिया गया था।

(ख) से (ङ) प्रश्न नहीं उत्पन्न।

Leasing Out of Unutilised Defence Land

380. SHRI VISHWASRAO RAMRAO PATIL: Will the Minister of DEFENCE be pleased to state:

(a) the details of land and premises lying vacant and unutilised under the administrative control of Defence Estate Office in Delhi Cantonment;

(b) the norms laid down by the Director General of Defence Estate, for leasing/licensing of such vacant land and premises, which are not required for defence and public purposes; and

(c) the competent authority empowered for leasing of such vacant lands and premises?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c) As per records of the Defence Estates Officer, Delhi, 605.11 acres of vacant land outside the civil area in Delhi Cantonment are under the management of Defence Estate Officer. Defence buildings/premises located on defence land are not under the administrative control of the DEO, Delhi Cantonment.